

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 15/RP/2012**

Subject: Revision of order dated 23.5.2012 in Petition No. 270/2009 regarding determination of generation tariff for Auraiya Gas Power Station (663.36 MW) for the period from 1.4.2009 to 31.3.2014.

Date of Hearing: 28.8.2012

Coram: Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioners: NTPC Ltd., New Delhi

Respondents: UPPCL and 12 others

Parties Present: Shri Ajay Dua, NTPC  
Shri C.K.Mondol, NTPC  
Shri Sameer Aggarwal, NTPC  
Shri Neeraj Kumar, NTPC  
Ms. Shilpa Aggarwal, NTPC  
Shri Guryog Singh, NTPC  
Shri A. Basu Roy, NTPC  
Shri Manish Garg, UPPCL  
Shri R.B.Sharma, Advocate, BRPL

**RECORD OF PROCEEDINGS**

The petitioner, NTPC has filed this petition for revision of order dated 23.5.2012 in Petition No. 270/2009 for approval of tariff of Auraiya Gas Power Station (663.36 MW) for the period from 1.4.2009 to 31.3.2014, based on the 2009, Tariff Regulations.

2. Due to paucity of time the matter could not be taken up for hearing. The Commission directed the parties to complete their pleadings in the matter, prior to the next date of hearing.
3. The petition shall be listed for hearing on 25.9.2012.

By order of the Commission

Sd/-  
(T. Rout)  
Joint Chief (Law)